

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:2863
ANSWERED ON:07.12.2000
PRIVATISATION OF AIRPORTS
JASKAUR MEENA;THAAWAR CHAND GEHLOT;Y.G. MAHAJAN

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) the names of International/Domestic Airports in the country which have been handed over to the private entrepreneurs on lease;
- (b) the main reasons for such privatisation; and
- (c) the terms and conditions under which the said airports have been handed over to them?

Answer

THE MINISTER OF CIVIL AVIATION (SHRI SHARAD YADAV)

(a), (b) and (c):- No airport managed and controlled by the Airports Authority of India has been handed over to the private entrepreneurs on lease basis.